

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:151
ANSWERED ON:01.12.2011
CORPORATE SOCIAL RESPONSIBILITY
Natarajan Shri P.R.;Owaisi Shri Asaduddin

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has made it mandatory for corporate sector to spend two per cent of the companies' net profit under Corporate Social Responsibility (CSR);
- (b) if so, the details thereof;
- (c) whether the Corporate Sector has expressed their reservations/objections in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF CORPORATE AFFAIRS (DR. M. VEERAPPA MOILY)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN ANSWER TO PARTS (a) to (d) of LOK SABHA STARRED QUESTION NO. 151 FOR 01-12-2011 REGARDING CORPORATE SOCIAL RESPONSIBILITY

(a) to (d): Government has not made it mandatory for the corporate sector to spend two per cent of companies' net profit under Corporate Social Responsibility (CSR). However, the Department of Public Enterprises has issued Guidelines for Central Public Sector Enterprises in April, 2010 wherein these enterprises, except those making losses, have to create mandatorily, through a Board resolution, a CSR budget as a specified percentage of net profit of the previous year.